

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Second Floor,
Commercial Complex,
Indiranagar,
BANGALORE- 560 038.

Dated: 23 DEC 1994

APPLICATION NO: 1333 of 1994.

APPLICANTS:- Sri.G.Rajagopal,
V/S.

RESPONDENTS:- Director of Posts, Bangalore and another.

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1. Sri.D.Leelakrishnan,
Advocate, No.6-5,
Brigade Links, No.54,
First Main Road,
Seshadripuram, Bangalore-20.
2. Sri.M.Vasudeva Rao, Addl.C.G.S.C.
High Court Bldg, Bangalore-1.

Subject:- Forwarding of copies of the Orders passed by the
Central Administrative Tribunal, Bangalore.

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Please find enclosed herewith a copy of the ORDER/
STAY ORDER/INTERIM ORDER/ passed by this Tribunal in the above
mentioned application(s) on 19-12-1994.

Issued on

23/12/94

o/c

for DEPUTY REGISTRAR
JUDICIAL BRANCHES.

- 3 -
In the Central Administrative Tribunal
Bangalore Bench
Bangalore

Application No. 1333 of 1994

Sn. G. Rajagopal, v/s. Director of posts, B'lore & Anr. ORDER SHEET (contd)

Date	Office Notes	Orders of Tribunal
		VR(MA) / ANV(MJ) 19.12.94. Shri D. Leela Krishnan files a memo intimating the death of the applicant and submits that the application may be rejected, as the application does not survive. Accordingly application is dismissed. No cost. Sd- M(J) Sd- 17/12/94 M(A) TRUE COPY <i>[Signature]</i> 23/12/94 Section Officer Central Administrative Tribunal Bangalore Bench Bangalore

